

C.A.T. Bench, Jaipur

Date of Order

Orders

24-4-2002

None present for the applicant.
Mr. V. S. Bhatnagar, Counsel for the respondents

We find from the record that on the earlier occasions i.e. from 16-7-2001 onwards, none is appearing on behalf of the applicant.

It appears that applicant has lost interest in prosecuting this case.

This CA is dismissed in default and for non prosecution on the part of the applicant.

J. K. Kaushik

(J. K. KAUSHIK)

JUDICIAL MEMBER

A. P. Nagrath

A. P. NAGRATH

ADMINISTRATIVE MEMBER

Received

7/5/02

4-5-02

copy sent to
C.A.T. Bench

982-A

W.A.

9.5.02

dated